

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 2050

TO BE ANSWERED ON WEDNESDAY, THE 07.03.2018

Judiciary under Pressure

2050. SHRI RAJU SHETTY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Judicial system in the country is working under pressure;
- (b) if so, the reasons therefor;
- (c) if not, the reasons for recent controversy in the Supreme Court; and
- (d) the measures the Government is taking to resolve this unrest?

ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)

(a) to (d): There is no information with the Government to show that the Judicial system is working under any pressure. Judiciary is an independent organ under the Indian Constitution and is fully empowered and capable of handling all its matters. The Government is committed to the independence of Judiciary and does not intervene in its functioning.
